



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 22nd May, 2019

No.HC.VII-167 (Pt.-V)/2014/2786/A.### Ms. Ngursangzuali Sailo, Senior Civil Judge -cum -Chief Judicial Magistrate, Serchhip (Mizoram) is ***exempted*** from attending the 4-day "***Cyber Crime & Cyber Law Programme for Public Prosecutors & Judicial Officers***", scheduled to be held w.e.f. **27th to 30th May, 2019 in the North Eastern Police Academy (NEPA), Umsaw, Meghalaya.**

No.HC.VII-167 (Pt.-V)/2014/2787/A.### Hon'ble the High Court has been pleased to ***nominate*** Shri H. Laldusanga, Chief Judicial Magistrate-cum-Sr. Civil Judge, Siaha (Mizoram) to participate in a 4-day "***Cyber Crime & Cyber Law Programme for Public Prosecutors & Judicial Officers***", scheduled to be held w.e.f. **27th to 30th May, 2019 in the North Eastern Police Academy (NEPA), Umsaw, Meghalaya.**

The Officer is to attend the programme accordingly.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-V)/2014/2788 - 2803/A, dated 22.05.2019
Copy forwarded for information and necessary action to:-

1. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
2. The Accountant General (A&E), Mizoram, Aizawl for information and necessary action (in reference to the Notification No. HC.VII-167(Pt.-V)/2014/2459/A, dated 8th May, 2019)

The Officer is placed on deputation for participating in the programme on condition that (a) the Officer will be treated as on duty during the period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

3. The Director, North Eastern Police Academy, Umsaw, Meghalaya.
4. The Director, Judicial Academy, Assam.
5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

She is requested to inform the concerned officers of her State accordingly.

8. The District & Sessions Judge, Aizawl / Lunglei.



9. Ms. G. Chanambam, Dy. Director (Indoor), NEPA, Meghalaya.
10. Ms. Ngursangzuali Sailo, Senior Civil Judge -cum -Chief Judicial Magistrate, Serchhip.
11. Shri H. Laldusanga, Chief Judicial Magistrate-cum-Sr. Civil Judge, Siaha

It is for information of the nominated participant that he should report at NEPA by 26th May, 2019 positively. Free Boarding & Lodging will be provided to the participant from 26th to 31st May, 2019. Before 26th and after 31st May, 2019 boarding & lodging will be charged as per Govt. Rules. No families / vehicles, PSO, driver will be permitted inside NEPA Campus. Dress order will be formal (civvies).

For details, the following persons may be contacted:

(i) Course Director:

Ms. G. Chanambam, Dy. Director (Indoor)

Mob. No. - 9436108657

(ii) Course Coordinator:

Smti. Saswati Nath

Comp. Faculty

Mob. No. - 8119970770

12. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
13. The Deputy Registrar (Protocol), Gauhati High Court, Guwahati
14. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
15. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
16. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

Registrar (Judicial)

22.05.19